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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

## + <u>W.P.(C) 12387/2009 & CM APPL. 12813/2009, 25575/2017,</u> 52811/2018

SOCIETY FOR WELFARE OF INDIAN PILOTS..... Petitioner

Through Mr Rakesh Munjal Senior Advocate with Mr Sarojanand jha, Advocate.

versus

UNION OF INDIA AND ORS ..... Respondents Through Ms Anjana Gosain, Mr Shalini Nair, Advocates. Mr Ramesh Singh, Ms Raveena Dewan, Advocates for R3.

## CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU <u>O R D E R</u> 19.12.2018

No time left.

List on 19.02.2019.

Interim order, if any, to continue.

VIBHU BAKHRU, J

DECEMBER 19, 2018 pkv

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